

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This is the 09th **Day of JANUARY 2020**)

Hon'ble Mr. Rakesh Sagar Jain-JM
Hon'ble Ms. Naini Jayaseelan - AM

MA No. 15 of 2020

CCP No.185 of 2019

(Arising out of Original Application No. 1304 of 2009)

1. Mohd Alam Son of Late Mohd Ibrahim Resident of Maiyanpur,
Post Kechahari District Jaunpur.

..... **Applicant**

By advocate: **Shri Pramod Kumar Srivastava**

Versus

1. Sri Pranav Kumar, Post Master General Varanasi Region, Varanasi
221002.

..... **Respondents**

By advocate: **Shri R K Srivastava**

ORDER

Delivered by Hon'ble Mr. Rakesh Sagar Jain –Member (J)

Shri Pramod Kumar Srivastava, learned counsel for the applicant
and Shri R K Srivastava, learned counsel for the respondents..

2. Learned counsel for the applicant wants to withdraw the contempt
petition.

3. Accordingly, the contempt petition is dismissed as withdrawn and
notices issued stand discharged.

(Naini Jayaseelan)
Member (A)

(Rakesh Sagar Jain)
Member (J)

Arun